

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 17th July 2018.

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting orders in respect of the following Officers of Grade-I, Grade-II & Grade-III of Tripura Judicial Service, namely: -

No.F.13(1)(a)-HC/2018/11623 Shri Udit Choudhuri, District & Sessions Judge, North Tripura Judicial District, Dharmanagar is transferred and posted as Judge, Family Court, Kailashahar, Unakoti Judicial District vice Smt. Sudipta Choudhury transferred.

No.F.13(1)(a)-HC/2018/11624 Shri Jesthamani Murasing, Judge, Family Court Agartala, West Tripura Judicial District is transferred and posted as District & Sessions Judge, North Tripura Judicial District, Dharmanagar vice Shri U. Choudhuri transferred.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Murasing as Sessions Judge, North Tripura Sessions Division with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/11625 Shri Gautam Sarkar, Additional District & Sessions Judge, West Tripura Judicial District, Agartala is transferred and posted as District & Sessions Judge of new Civil District & Sessions Division of Khowai Judicial District with headquarters at Khowai.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Sarkar as Sessions Judge, Khowai Sessions Division with Headquarters at Khowai with effect from the date of his taking over charge as such.

Shri Sarkar is directed to join his new assignment as District & Sessions Judge, Khowai Judicial District with headquarters at Khowai on **31.07.2018** in the forenoon and on his joining, the existing Court of Additional District & Sessions Judge, Khowai will stand up-graded to the Court of District & Sessions Judge, Khowai Civil District & Sessions Division with headquarters at Khowai.

No.F.13(1)(a)-HC/2018/11626 Shri S. K. Majumder, Additional District & Sessions Judge, Unakoti Judicial District, Kamalpur is transferred and posted as District & Sessions Judge of new Civil District & Sessions Division of Dhalai Judicial District with headquarters at Ambassa.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Majumder as Sessions Judge, Dhalai Sessions Division with Headquarters at Ambassa with effect from the date of his taking over charge as such.

Shri Majumder is directed to join his new assignment as District & Sessions Judge, Dhalai Judicial District with headquarters at Ambassa on **10.08.2018** in the forenoon.

No.F.13(1)(a)-HC/2018/11627 **Shri Vishwajeet Pandey**, Additional District & Sessions Judge, West Tripura Judicial District, Sonamura is transferred and posted in the same station as District & Sessions Judge of new Civil District & Sessions Division of Sepahajala District with headquarters at Sonamura.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Pandey as Sessions Judge, Sepahijala Sessions Division with Headquarters at Sonamura with effect from the date of his taking over charge as such.

Shri Pandey is directed to join his new assignment as District & Sessions Judge, Sepahijala Judicial District with headquarters at Sonamura on **26.07.2018** in the forenoon and on his joining, the existing Court of Additional District & Sessions Judge, Sonamura will stand up-graded to the Court of District & Sessions Judge, Sepahijala Civil District & Sessions Division with headquarters at Sonamura.

No.F.13(1)(a)-HC/2018/11628 **Shri B. Palit**, Member-Secretary, Tripura State Legal Services Authority, Agartala is transferred and posted as Addl. District & Sessions Judge, Court No.2, West Tripura Judicial District, Agartala vice Shri Goutam Sarkar transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Palit as Additional Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/11629 **Shri Ashutosh Pandey**, Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala is transferred and posted as Member-Secretary, Tripura State Legal Services Authority, Agartala vice Shri B. Palit transferred.

No.F.13(1)(a)-HC/2018/11630 **Shri Satyabrata Dutta**, Addl. Judge, Family Court, Agartala West Tripura Judicial District is transferred and posted in the same station as Judge, Family Court, Agartala, West Tripura Judicial District vice Shri J. Murasing transferred.

No.F.13(1)(a)-HC/2018/11631 **Shri Prakash Kumar**, Additional District & Sessions Judge, Unakoti Judicial District, Kailashahar is transferred and posted as Additional Judge, Family Court, Agartala, West Tripura Judicial District vice Shri S. B. Dutta transferred.

No.F.13(1)(a)-HC/2018/11632 **Shri Hrishikesh Chakrabarti**, Additional District & Sessions Judge Court No.4, West Tripura Judicial District, Agartala is transferred and posted as Additional District & Sessions Judge, Kamalpur, Dhalai Judicial District vice Shri S. K. Majumder transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Chakrabarti as Additional Sessions Judge, Dhalai Sessions Division with Headquarters at Kamalpur with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/11633 Smt. Sudipta Choudhury, Judge, Family Court, Kailashahar, Unakoti Judicial District is transferred and posted in the same station as Additional District & Sessions Judge, Unakoti Judicial District, Kailashahar vice Shri Prakash Kumar transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Smt. Choudhury as Additional Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of her taking over charge as such.

No.F.13(1)(a)-HC/2018/11634 Shri Ravi Dahiya, Additional District & Sessions Judge, West Tripura Judicial District, Khowai is transferred and posted as Additional District & Sessions Judge, Court No.4, West Tripura Judicial District, Agartala vice Shri Hrishikesh Chakrabarti transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Ravi Dahiya as Additional Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/11635 Shri Gobinda Das, Civil Judge (Sr.Div) & Asstt. Sessions Judge, North Tripura Judicial District, Dharmanagar is transferred and posted in the same station as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Dharmanagar, North Tripura Judicial District vice Shri Subhra Nath transferred.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Das as Chief Judicial Magistrate, North Tripura Judicial District with Headquarters at Dhmarmanagar with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/11636 Shri Manabendra Debbarma, Civil Judge (Sr.Div) & Asstt. Sessions Judge Court No.1, West Tripura Judicial District, Agartala is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div) of new Civil District & Sessions Division of Dhalai Judicial District with headquarters at **Ambassa**.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Debbarma as Chief Judicial Magistrate, Dhalai Judicial District with Headquarters at Ambassa with effect from the date of his taking over charge as such.

Shri Debbarma is directed to join his new assignment as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Dhalai Judicial District with headquarters at Ambassa on **10.08.2018** in the forenoon.

Shri Debbarma will also hold the charge of the District Secretary, District Legal Services Authority, Ambassa, Dhalai Judicial District.

No.F.13(1)(a)-HC/2018/11637 Shri Ramdas Chattopadhyay, District Secretary, District Legal Services Authority, Kailashahar is transferred and posted as Civil Judge (Sr.Div) & Asstt. Sessions Judge, North Tripura Judicial District, Dharmanagar vice Shri Gobinda Das transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Chattopadhyay as Assistant Sessions Judge, North Tripura Sessions Division with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

Shri Chattopadhyay will hold the charge of the District Secretary, District Legal Services Authority, Dharmanagar, North Tripura Judicial District.

Shri Mridul Chakraborty, Civil Judge (Sr.Div)-cum-Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar will hold the charge of the District Secretary, District Legal Services Authority, Kailashahar, Unakoti Judicial District and Principal Counsellor, Family Court, Kailashahar, Unakoti Judicial District.

No.F.13(1)(a)-HC/2018/11638 **Shri Subhra Nath**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Dharmanagar, North Tripura Judicial District is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div) of new Civil District & Sessions Division of Khowai Judicial District with headquarters at Khowai.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Nath as Chief Judicial Magistrate, Khowai Judicial District with Headquarters at Khowai with effect from the date of his taking over charge as such.

Shri Nath is directed to join his new assignment as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai Judicial District with headquarters at Khowai on **31.07.2018** in the forenoon.

Shri Nath will also hold the charge of the District Secretary, District Legal Services Authority, Khowai, Khowai Judicial District.

No.F.13(1)(a)-HC/2018/11639 **Shri Debashish Kar**, District Secretary, District Legal Services Authority, Agartala, West Tripura Judicial District is transferred and posted in the same station as Civil Judge (Sr.Div) & Asstt. Sessions Judge Court No.1 vice Shri Manabendra Debbarma transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Kar as Assistant Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/11640 **Shri Uttam Hrishidas**, Principal Counsellor, Family Court, Kailashahar, Unakoti Judicial District is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge (Sr. Div) of new Civil District & Sessions Division of Sepahijala Judicial District with headquarters at Sonamura.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Hrishidas as Chief Judicial Magistrate, Sepahijala Judicial District with Headquarters at Sonamura with effect from the date of his taking over charge as such.

Shri Hrishidas is directed to join his new assignment as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Sepahijala Judicial District with headquarters at Sonamura on **26.07.2018** in the forenoon.

Shri Hrishidas will also hold the charge of the District Secretary, District Legal Services Authority, Sonamura, Sepahijala Judicial District.

No.F.13(1)(a)-HC/2018/11641 **Shri Sunil Kr. Singh**, Deputy Secretary, Tripura State Legal Services Authority, Agartala, West Tripura Judicial District is transferred and posted in the same station as District Secretary, District Legal Services Authority, Agartala, West Tripura Judicial District vice Shri Debashish Kar transferred.

No.F.13(1)(a)-HC/2018/11642 **Shri Sushanta Debbarma**, Principal Counsellor, Family Court, Agartala, West Tripura Judicial District is transferred and posted in the same station as Deputy Secretary, Tripura State Legal Services Authority, Agartala, West Tripura Judicial District vice Shri Sunil Kr. Singh transferred.

Shri Tapan Debbarma, Principal Counsellor, Family Court, Agartala, West Tripura Judicial District will also hold the charge of Principal Counsellor of the Court of Addl. Judge, Family Court, Agartala.

No.F.13(1)(a)-HC/2018/11643 **Smt. Ishika Dan**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District is transferred and posted in the same station as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class of new Civil District & Sessions Division of Khowai Judicial District with headquarters at Khowai vice Smt. Deepa Bhattacharya transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973 the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate First Class to Smt. Ishika Dan to exercise such powers in Khowai Judicial District from the date of her taking over the charge.

Smt. Ishika Dan is directed to join her new assignment of Civil Judge (Jr.Div)-Judicial Magistrate First Class, Khowai Judicial District with headquarters at Khowai on **31.07.2018** in the forenoon.

No.F.13(1)(a)-HC/2018/11644 **Smt. Jumili Debbarma**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District is transferred and posted in the same station as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class of new Civil District & Sessions Division of Sepahijala Judicial District with headquarters at Sonamura vice Shri Ramanuj Bhattacharjee transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973 the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate First Class to Smt. Debbarma to exercise such powers in Sepahijala Judicial District from the date of her taking over the charge.

Smt. Jumili Debbarma is directed to join her new assignment as Civil Judge (Jr.Div)-Judicial Magistrate First Class, Sepahijala Judicial District with headquarters at Sonamura on **26.07.2018** in the forenoon.

No.F.13(1)(a)-HC/2018/11645 Shri Ramanuj Bhattacharjee, Civil Judge (Jr.Div)cum-Judicial Magistrate First Class, Sonamura, West Tripura Judicial District is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class of new Civil District & Sessions Division of Dhalai Judicial District with headquarters at Ambassa against the newly created post.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973 the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate First Class to Shri Bhattacharjee to exercise such powers in Dhalai Judicial District from the date of his taking over the charge.

Shri Bhattacharjee is directed to join his new assignment as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Dhalai Judicial District with headquarters at Ambassa on **06.08.2018**.

No.F.13(1)(a)-HC/2018/11646 Smt. Deepa Bhattacharya, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Khowai, West Tripura Judicial District is transferred and posted in the same station as Judicial Magistrate First Class-cum-Civil Judge (Jr.Div) of new Civil District & Sessions Division of Khowai Judicial District with headquarters at Khowai vice Shri Sanjan Lal Tripura transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973 the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate First Class to Smt. Bhattacharya to exercise such powers in Khowai Judicial District from the date of her taking over the charge.

Smt. **Bhattacharya** is directed to join her new assignment of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Khowai Judicial District with headquarters at Khowai on **31.07.2018** in the forenoon.

No.F.13(1)(a)-HC/2018/11647 Shri Sanjan Lal Tripura, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District is transferred and posted as Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Court No.6, Agartala, West Tripura Judicial District against the existing vacancy.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973 the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate First Class to Shri Sanjan Lal Tripura to exercise such powers in West Tripura Judicial District from the date of his taking over the charge.

Sd/-
(**S. G. Chattopadhyay**)
Registrar General

No.F.13(1)(a)-HC/18/11648-729

Dated, Agartala, the 17th July 2018

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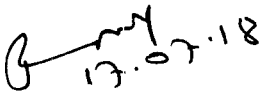
1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. **The LR & Secretary**, Law Department, Government of Tripura, Agartala for information and necessary action. He is requested to take immediate steps for

issuing Notification appointing **Shri U. Choudhuri** as Judge, Family Court, Kailashahar, Unakoti Judicial District and **Shri S. B. Dutta** as Judge, Family Court, Agartala, West Tripura Judicial District and **Shri Prakash Kumar** as Additional Judge, Family Court, Agartala, West Tripura Judicial District respectively in terms of Section 4 of the Family Courts Act, 1984 so that they can join their new assignment after handing over their charges in time. He is also requested to take steps for issuing notification appointing **Shri Ashutosh Pandey** as Member-Secretary, Tripura State Legal Services Authority.

5. The District & Sessions Judge, South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur for information and necessary action.
6. **The District & Sessions Judge, West Tripura Judicial District, Agartala. He is requested to make the charge arrangements of Shri Goutam Sarkar & Shri H. Chakrabarti, Additional District & Sessions Judges, Agartala so that they can join at their new place of posting in time.**
7. **The District & Sessions Judge, Unakoti Judicial District, Kailashahar. He is requested to make charge arrangements of Shri Prakash Kumar, Addl. District & Sessions Judge, Kailashahar and Smt. Sudipta Choudhury, Judge, Family Court, Kailashahar so that they can join their new place of posting in time.**
8. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
13. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
14. The Addl. District & Sessions Judges, West Tripura Judicial District, Khowai/Sonamura, Unakoti Judicial District, Kamalpur.
15. The Registrar (Admn.), High Court of Tripura, Agartala.
16. The Sr. Protocol Officer, High Court of Tripura, Agartala.
17. The Joint Registrar, High Court of Tripura, Agartala.
18. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
19. All Deputy Registrars, High Court of Tripura, Agartala.
20. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai/Sonamura, West Tripura Judicial District.
21. **Shri U. Choudhuri**, District & Sessions Judge, North Tripura Judicial District, Dharmanagar. He will join his new assignment after being appointed as Judge, Family Court, Kailashahar, Unakoti Judicial District by the State Government and on being relieved by Shri J. Murasing.
22. **Shri J. Murasingh**, Judge, Family Court, Agartala, West Tripura Judicial District. He will join his new assignment after handing over his charge to Shri S. B. Dutta.
23. **Shri Goutam Sarkar**, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala. He is directed to join his new assignment on **31.07.2018** in the forenoon positively after handing over his charge at Agartala on **30.07.2018** as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala without availing joining time.

24. **Shri S. K. Majumder**, Addl. District & Sessions Judge, Unakoti Judicial District, Kamalpur. He is directed to join his new assignment on **10.08.2018** in the forenoon positively after handing over his charge to Shri H. Chakrabarti on **30.07.2018**.
25. **Shri Vishwajeet Pandey**, Additional District & Sessions Judge, Sonamura, West Tripura Judicial District. He is directed to join his new assignment on **26.07.2018** in the forenoon positively.
26. **Shri B. Palit**, Member-Secretary, Tripura State Legal Services Authority, Agartala. **He will join his new assignment after 29.07.2018.**
27. **Shri Ashutosh Pandey**, Secretary, High Court Legal Services Authority, High Court of Tripura, Agartala. He will join in his new assignment after **29.07.2018** on being appointed as Member-Secretary, Tripura State Legal Services Authority by the State Government after handing over his charge to the Registrar (Judicial), High Court of Tripura, Agartala.
28. **Shri Satyabrata Dutta**, Addl. Judge, Family Court, Agartala. He will join in his new assignment after being appointed as Judge, Family Court, Agartala, West Tripura Judicial District.
29. **Shri A. Debbarma**, Registrar (Judicial), High Court of Tripura, Agartala.
30. **Shri Prakash Kumar**, Addl. District & Sessions Judge, Unakoti Judicial District, Kailashahar. He will join his new assignment after handing over his charge as may be arranged by the District & Sessions Judge, Unakoti Judicial District, Kailashahar and on being appointed as Additional Judge, Family Court, Agartala.
31. **Shri Hrishikesh Chakrabarti**, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala. He will join his new assignment on **30.07.2018** after handing over his charge on **27.07.2018** as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala.
32. **Smt. Sudipta Choudhury**, Judge, Family Court, Kailashahar, Unakoti Judicial District. She will join her new assignment after handing over her charge as may be arranged by the District & Sessions Judge, Unakoti Judicial District, Kailashahar.
33. **Shri Ravi Dahiya**, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai. He will join his new assignment on **01.08.2018** after being relieved on 31.07.2018 without availing joining time.
34. **Shri Gobinda Das**, Civil Judge (Sr.Div) & Asstt. Sessions Judge, North Tripura Judicial District, Dharmanagar. He will join his new assignment on **23.07.2018** after being relieved by Shri Ramdas Chattopadhyay.
35. **Shri Manabendra Debbarma**, Civil Judge (Sr.Div) & Asstt. Sessions Judge, West Tripura Judicial District, Agartala. He is directed to join his new assignment on **10.08.2018** in the forenoon positively after handing over his charge to Shri Debashish Kar on **30.07.2018**.
36. **Shri Ramdas Chattopadhyay**, District Secretary, District Legal Services Authority, Kailashahar, Unakoti Judicial District. He is directed to join his new assignment on **23.07.2018** after handing over his charge to Shri Mridul Chakraborty, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Kailashahar on **21.07.2018** without availing joining time.
37. **Shri Subhra Nath**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), North Tripura Judicial District, Dharmanagar. He is directed to join his new assignment on **31.07.2018** in the forenoon positively after being relieved by Shri Gobinda Das on **23.07.2018**.
38. **Shri Debashish Kar**, District Secretary, District Legal Services Authority, Agartala, West Tripura Judicial District. He will join his new assignment on

- 30.07.2018 after handing over his charge as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala.
39. **Shri Mridul Chakraborty**, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar.
 40. **Shri Uttam Hrishidas**, Principal Counsellor, Family Court, Kailashahar, Unakoti Judicial District. He is directed to join his new assignment on **26.07.2018** in the forenoon positively after handing over his charge to Shri Mridul Chakraborty, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar on **23.07.2018** without availing joining time.
 41. **Shri Sunil Kr. Singh**, Deputy Secretary, Tripura State Legal Services Authority, Agartala. He will join his new assignment after 29.07.2018 on being relieved by Shri Sushanta Debbarma.
 42. **Shri Tapan Debbarma**, Principal Counsellor, Family Court, Agartala, West Tripura Judicial District.
 43. **Shri Sushanta Debbarma**, Principal Counsellor, Family Court, Agartala, West Tripura Judicial District. He will join his new assignment after 29.07.2018 after handing over his charge to Shri Tapan Debbarma, Principal Counsellor, Family Court, Agartala.
 44. **Smt. Ishika Dan**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District. She is directed to join her new assignment on **31.07.2018** in the forenoon positively.
 45. **Smt. Jumili Debarma**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District. She is directed to join her new assignment on **26.07.2018** in the forenoon positively.
 46. **Shri Ramanuj Bhattacharjee**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Sonamura, West Tripura Judicial District. He will join his new assignment on **06.08.2018** after being relieved by Smt. Jumili Debbarma on **26.07.2018**.
 47. **Smt. Deepa Bhattacharya**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Khowai, West Tripura Judicial District. She is directed to join her new assignment on 31.07.2018 in the forenoon positively.
 48. **Shri Sanjan Lal Tripura**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District. He will join his new assignment on being relieved by Smt. Deepa Bhattacharya on 31.07.2018.
 49. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
 50. The Treasury Officer, Dharmanagar, North Tripura Revenue District/Udaipur, Gomati Revenue District/Belonia, South Tripura Revenue District/Khowai, Khowai Revenue District/Bishramganj, Sepahijala Revenue District/Kailashahar, Unakoti Revenue District/Ambassa, Dhalai Revenue District.
 51. The Sub-Treasury Officer, Sonamura, Sepahijala Revenue District/Kamalpur, Dhalai Revenue District.
 52. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
 53. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
 54. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in official Website of the High Court.
 55. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
 56. Personal file of the Officer concerned.
 57. ORDER FILE.


13.07.18
Registrar General